

LOK SABHA DEBATES

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LOK SABHA

Wednesday, June 20, 1962/Jyaishta
30, 1884 (Saka)

The Lok Sabha met at Eleven of
the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Additional Funds demanded by Railways

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*156. { Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Railways be
pleased to state:

(a) whether his Ministry had demanded an additional fund of Rs. 120 crores from the Planning Commission for transport of coal, work connected with Bokaro plant and the construction of a Port at Haldia;

(b) whether the Commission did not agree to the proposal; and

(c) if so, how these works are going to be implemented?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) An additional allocation of Rs. 120 crores has been asked for the Railway Plan, to cover the cost of works and rolling stock considered necessary for meeting the requirements of coal and other transport at the end of the Third Plan according to the present assessment of the pattern and quantum of traffic.

(b) The Planning Commission has taken note of the assessment of requirements and has asked the Ministry of Railways to process their programmes accordingly.

(c) The requisite financial provisions are made on a yearly basis.

Shri S. C. Samanta: In reply to part (a) of the question, the hon. Minister has said nothing about the construction of the port of Haldia. May I know whether it is also included in the sum of Rs. 120 crores?

Shri Shahnawaz Khan: That was included in the Plan even before this additional demand.

Shri S. C. Samanta: During the Second Plan, the allocation that was made to the Railways could not be wholly spent. May I know whether that sum also will be added to the allocation in the third Plan?

Shri Shahnawaz Khan: Some of the works which were started during the Second Plan and could not be completed are being carried forward. But, the full requirements of the Railways for the Third Plan are as stated before the House.

Shri Subodh Hansda: The Minister stated that the allocations are made on an annual basis. If so what is the amount allotted for the current year for the survey of the Haldia port line?

Shri Shahnawaz Khan: I have answered it before in this House. I shall require separate notice.

Shri P. R. Patel: Without the allocation of the extra amount of Rs. 120 crores, am I to understand that the Railways could not carry coal to the different parts of the country and the industries will suffer?

Shri Shahnawaz Khan: While framing the Third Plan, certain targets were given to the Railways. We planned according to those targets. If we are expected to carry additional traffic, additional funds have to be allocated.

Shri S. N. Chaturvedi: May I know whether the allocations that have been made in the first and the first and second year of Third Plan cover this amount?

Shri Shah Nawaz Khan: Those amounts are separate.

Shri Nath Pai: Does the hon. Minister regard inadequacy of funds the major hindrance to the Railways fulfilling the target in the Third Plan and may I know whether, in view of the fact that the additional carrying capacity of the Railways reached annually was between 7 and 8 million tons, supposing these funds are made available to the Ministry, the target will be reached?

Shri Shah Nawaz Khan: We had planned for 245 million tons of traffic during the last year of the Third Plan. It is proposed to increase that to 250 million tons. Also there is a proposal that the output of coal be increased from 97 million tons to 101 million tons. Some coal has to be carried by sea. We have to expedite electrification from the coal fields to the docks. For all these we require additional funds.

Mr. Speaker: If this amount is given, would the target be reached; that is the question.

Shri Shah Nawaz Khan: We are confident; we hope to.

Shri Nath Pai: In view of the fact that the annual additional capacity expected is 18 million tons per year whereas the previous performance during the second Plan has been 8 million tons.....

Mr. Speaker: He says that the target would be reached.

Shri Indrajit Gupta: One point is not clear. Am I to understand it that if this amount of Rs. 120 crores is not made available either wholly or in part, it will definitely not affect in any way the development work for Haldia port as far as the Railways are concerned?

Shri Shah Nawaz Khan: That is so; that is quite right. This additional

sum of Rs. 120 crores has nothing to do with the development of Haldia port. It is quite apart from that.

Shri Daji: Will the Minister be pleased to give us a broad breakdown of the figure of Rs. 120 crores, how much of it will be spent on new lines, how much on rolling stock and how much on electrification?

Shri Shah Nawaz Khan: I can give full information.

Mr. Speaker: That may be laid on the Table: not at this moment. Next question.

Departmental Examinations for S.Cs and S.Ts on Eastern Railway

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*1564 { **Shri Subodh Hansda:**
Shri S. C. Samanta:

Will the Minister of Railways be pleased to state:

(a) whether any reason has been found out by the Railway authorities in Eastern Railway as to why the Scheduled Caste and Scheduled Tribe employees were unsuccessful in departmental examination for promotion to higher grades in Class III services;

(b) if so, where lies the deficiency; and

(c) whether Government have thought out any programme to fill up the deficiency?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Lack of sufficient experience and knowledge of rules and regulations of departmental working.

(b) Out of 76 categories in which posts have been reserved, for 36 categories there were no Scheduled Castes/Scheduled Tribes employees within the field of selection. In 22 of the remaining 40 categories, selections have been completed and 57 Scheduled Castes/Tribes employees have been selected. In the remaining 18 categories selections are in progress.